

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1632
ANSWERED ON:28.11.2002
LOOTING IN TRAINS
MANIBHAI RAMJIBHAI CHAUDHARY;RAMPAL SINGH

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the incidents of looting in trains have increased a lot recently in the country;
- (b) the number of incidents of looting in trains in the year 2001-2002 till date, the amount looted and the number of persons injured/killed in the said incidents;
- (c) whether the Government have formulated any special plan for preventing the incidents of looting in trains; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI BANDARU DATTATRAYA)

(a) to (d) : "Policing" being a State subject, prevention and detection of crime on Railways, including running trains, is the constitutional responsibility of the State Governments. The cases of crime on Railways are reported to, registered and investigated by the Government Railway Police (GRP). Therefore, information asked for in the question is not readily available with the Ministry of Railways.